Annexure-1 to Circular Na. IBBECERP/67/2021 dated 24.11.2021 Name of the corporate debtar: Mx. Drink Shows Limited; Date of commencement of CIRP: 12.08.2022 (received on 13.08.2022) NCLT order C. P. (LB) No. 239/9(CIIIDHTR/2021 dated 12.85.2022 (received on 13.08.2022) List of creditors as on: 2.406.2022 List of secured financial creditors belonging to any class of creditors

											(Amount in ₹)				
SL No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any mutual dues, that may		Amount of claim under verificati on	Remarks, if any	
	ciculio	Date of	Amount claimed	Amount of claim Nature of Amount covered by Amount Whether % of voting											
		receipt	Amount channed	admitted	claim	security interest	covered by guarantee		share in CoC	nt claim	be set- off				
							guarantee								
1	Bank of India	26.05.2022	₹ 1,222,264,590.3	₹ 1,217,445,074.00	Section 5(8)	As per Enclosure 1	0	No	100.00%	0	0	₹ 4,819,516.30	0		
						NIL									
						NIL									
_															

Details of Security interest, if any, in respect of such claim								
Security	Particulars							
Principal	For WCL Hypothecation of –							
	Stocks & Book Debts (Present and Future) at whichever location							
	For Term Loan							
	Hypothecation of net block (excluding Vehicle financed by other Bank any and including Land and Building							
	LC LOC raw material Pledge of TDRs @ 10%							
Collateral for all limits for term loan and working	(i) EQM of property measuring 5815.20 sq yards situated Plot no 19 industrial Area Phase I, Panchkula in n/o company PKL UNIT-1							
capital limits/ PC/ FC/ FITLs (i.e. for the entire								
exposure of the company on the Bank of India)								
	(ii) EQM of property measuring 1015.49 sq mtr situated at Plot No 6-A, industrial Area Phase-II Panchkula in no company PKL UNIT-2							
	(iii) EQM of property measuring 18 Kanal 9 Marla situated at village Rajpura, Bharatgarh Road Nalagarh in n/o company							
	Nalagarh UNIT-1							
	(iv)) EQM of property measuring 70 Kanal 4 Marla situated at village Ranguwal, Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.2							
	(v) (a) EQM of property measuring 10Kanal 13Marla situated at village Ranguwal Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.3							
	(b) 24 Kanal 2Marla (Hadbust no 127) situated at Village Musewal, Mouza, Ranguwal, Pargana in n/o company Nalagarh UNIT.3 (now Unit 5)							
	(vi) EQM of house property admeasuring 420 sq mtrs situated at plot no 1894, Sec -21 Panchkula in n/o DSL.							
	(vii) Pledge of TDR as security of Face value Rs. 1.57 crore.							
	(ix) EQM of property situated at village Kurli, Mohali in n/o Drish Leathers P Ltd (Guarantor).							
Total Principal + Collateral	Rs. 72.31 Crores							